

| Sl.No. | Name of the Post                          | Minimum qualification and duties   |
|--------|---|--|
| 6.     | Cook (full time)                          | <b>Qualification-</b> Should have passed 8th Standard and should have experience of cooking local food for minimum 3 years.<br><b>Duties-</b> Prepare the daily food for the inmates including Morning Tea, Breakfast, Lunch, Evening Tea and Dinner.  |
| 7.     | Multi Tasking Staff [MTS] (3) (full time) | <b>Qualification-</b> Should have passed 8th. Standard and should have experience of working for minimum 2 years in similar capacity.<br><b>Duties-</b> To perform the duties of Chowkidaar, Helper, Cleaner. Must clean all the rooms, verandah/courtyard and kitchen at least 2 times a day, cleaning of bathrooms and toilets at least 3 times a day, and to extend assistance as and when required |

#### **Grants to various NGOs**

2686. MIR MOHAMMAD FAYAZ: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of NGOs getting financial aid from the Central Government, State-wise, particularly from Jammu and Kashmir;
- (b) the quantum of funds released as grants to various NGOs during 2017-18; and
- (c) the amount of grants availed by NGOs, State-wise during 2017-18?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) to (c) The Scheme-wise and State-wise number of Non Governmental Organizations (NGOs) getting grant-in-aid including in Jammu and Kashmir and amount of grant released to them by the Ministry of Social Justice and Empowerment during the year 2017-18 are given in the Statement (*See below*) except for the Scheme of Assistance for Skill Development of Other Backward Classes/Economically Backward Classes/De-notified, Nomadic and Semi-Nomadic Tribes under which no fund was released.

**Statement**

*State-wise number of NGOs and amount of grant released by Ministry of Social Justice and Empowerment during 2017-18*

(i) Grant-in-aid to voluntary and other organizations working for Scheduled Caste

| Sl. No | State             | 2017-18     |                            |
|--------|-------------------|-------------|----------------------------|
|        |                   | No. of NGOs | Funds released (₹ in lakh) |
| 1      | 2                 | 3           | 4                          |
| 1.     | Andhra Pradesh    | 4           | 135.77                     |
| 2.     | Gujarat           | 2           | 32.18                      |
| 3.     | Haryana           | 1           | 0.67                       |
| 4.     | Himachal Pradesh  | 1           | 6.51                       |
| 5.     | Jammu and Kashmir | 1           | 9                          |
| 6.     | Karnataka         | 12          | 224.7                      |
| 7.     | Madhya Pradesh    | 2           | 40.23                      |
| 8.     | Maharashtra       | 35          | 1119.17                    |
| 9.     | Odisha            | 16          | 363.50                     |
| 10.    | Rajasthan         | 2           | 31.19                      |
| 11.    | Tamil Nadu        | 1           | 29.96                      |
| 12.    | Uttar Pradesh     | 16          | 290.58                     |
| 13.    | West Bengal       | 6           | 80.35                      |
| 14.    | NCT of Delhi      | 4           | 44.81                      |
| 15.    | Assam             | 8           | 153.73                     |
| 16.    | Manipur           | 1           | 27.93                      |
| 17.    | Telangana         | 1           | 59.72                      |
| TOTAL  |                   | 113         | 2650                       |

(ii) Free Coaching for SC and OBC Students

|    |                   |   |        |
|----|-------------------|---|--------|
| 1. | Bihar             | 1 | 62.02  |
| 2. | Chandigarh        | 2 | 121.50 |
| 3. | Delhi             | 9 | 520.29 |
| 4. | Gujarat           | 1 | 73.75  |
| 5. | Haryana           | 1 | 80.37  |
| 6. | Jammu and Kashmir | 1 | 84.05  |

| 1     | 2              | 3  | 4       |
|-------|----------------|----|---------|
| 7.    | Karnataka      | 1  | 92.50   |
| 8.    | Madhya Pradesh | 1  | 7.12    |
| 9.    | Manipur        | 1  | 41.82   |
| 10.   | Maharashtra    | 1  | 62.02   |
| 11.   | Punjab         | 2  | 165.32  |
| 12.   | Rajasthan      | 3  | 228.35  |
| 13.   | Tamil Nadu     | 2  | 150.51  |
| 14.   | Uttar Pradesh  | 3  | 79.34   |
| TOTAL |                | 29 | 1768.96 |

## (iii) Babu Jagjivan Ram Chhatrawas Yojna for Boys and Girls

|       |             |    |         |
|-------|-------------|----|---------|
| 1.    | Assam       | 1  | 75.81   |
| 2.    | Haryana     | 2  | 269.89  |
| 3.    | Maharashtra | 2  | 170.55  |
| 4.    | Manipur     | 3  | 272.00  |
| 5.    | Odisha      | 1  | 133.73  |
| 6.    | Rajasthan   | 2  | 126.46  |
| 7.    | Tripura     | 1  | 157.40  |
| TOTAL |             | 12 | 1205.94 |

## (iv) Scheme of Integrated Programme for Senior Citizens (IPSr.C.)

|     |                  |    |        |
|-----|------------------|----|--------|
| 1.  | Andhra Pradesh   | 51 | 728.35 |
| 2.  | Bihar            | 2  | 13.37  |
| 3.  | Chhattisgarh     | 1  | 17.95  |
| 4.  | Gujarat          | 5  | 21.03  |
| 5.  | Haryana          | 10 | 110.33 |
| 6.  | Himachal Pradesh | 3  | 26.25  |
| 7.  | Karnataka        | 25 | 382.63 |
| 8.  | Kerala           | 3  | 23.01  |
| 9.  | Madhya Pradesh   | 6  | 28.29  |
| 10. | Maharashtra      | 38 | 434.63 |

| 1     | 2             | 3   | 4       |
|-------|---------------|-----|---------|
| 11.   | Odisha        | 37  | 730.96  |
| 12.   | Punjab        | 4   | 14.58   |
| 13.   | Rajasthan     | 3   | 22.59   |
| 14.   | Tamil Nadu    | 47  | 707.16  |
| 15.   | Telangana     | 15  | 133.95  |
| 16.   | Uttar Pradesh | 11  | 119.11  |
| 17.   | Uttarakhand   | 4   | 20.58   |
| 18.   | West Bengal   | 17  | 256.36  |
| 19.   | Delhi         | 9   | 154.38  |
| 20.   | Assam         | 16  | 192.03  |
| 21.   | Manipur       | 20  | 260.22  |
| 22.   | Mizoram       | 1   | 5.89    |
| 23.   | Nagaland      | 2   | 17.43   |
| 24.   | Tripura       | 3   | 25.58   |
| TOTAL |               | 333 | 4446.66 |

## (v) Financial assistance for prevention of Alcoholism and Substance (Drug) abuse

|     |                   |    |          |
|-----|-------------------|----|----------|
| 1.  | Andhra Pradesh    | 6  | 128.11   |
| 2.  | Bihar             | 8  | 140.11   |
| 3.  | Chhattisgarh      | 1  | 7.90     |
| 4.  | Goa               | 0  | 0        |
| 5.  | Gujarat           | 3  | 50.90    |
| 6.  | Haryana           | 6  | 62.83    |
| 7.  | Himachal Pradesh  | 1  | 15.03    |
| 8.  | Jammu and Kashmir | 0  | 0        |
| 9.  | Jharkhand         | 0  | 0        |
| 10. | Karnataka         | 7  | 15.33    |
| 11. | Kerala            | 19 | 367.16   |
| 12. | Madhya Pradesh    | 11 | 159.26   |
| 13. | Maharashtra       | 52 | 101 0.18 |
| 14. | Odisha            | 26 | 622.91   |

| 1     | 2                           | 3   | 4      |
|-------|-----------------------------|-----|--------|
| 15.   | Punjab                      | 5   | 75.91  |
| 16.   | Rajasthan                   | 10  | 254.12 |
| 17.   | Tamil Nadu                  | 19  | 351.77 |
| 18.   | Telangana                   | 5   | 71.29  |
| 19.   | Uttar Pradesh               | 17  | 371.77 |
| 20.   | Uttarakhand                 | 3   | 29.94  |
| 21.   | West Bengal                 | 6   | 92.33  |
| 22.   | Andaman and Nicobar Islands | 0   | 0      |
| 23.   | Chandigarh                  | 0   | 0      |
| 24.   | Dadra and Nagar Haveli      | 0   | 0      |
| 25.   | Delhi                       | 5   | 112.15 |
| 26.   | Daman and Diu               | 0   | 0      |
| 27.   | Lakshadweep                 | 0   | 0      |
| 28.   | Puducherry                  | 1   | 16.45  |
| 29.   | Arunachal Pradesh           | 0   | 0      |
| 30.   | Assam                       | 13  | 197.61 |
| 31.   | Manipur                     | 18  | 437.62 |
| 32.   | Meghalaya                   | 1   | 5.17   |
| 33.   | Mizoram                     | 7   | 123.64 |
| 34.   | Nagaland                    | 3   | 77.61  |
| 35.   | Tripura                     | 0   | 0      |
| 36.   | Sikkim                      | 0   | 0      |
| TOTAL |                             | 253 | 4897.1 |

(vi) Assistance to Disabled Persons for Purchase/Fittings of Aids/Appliances (ADIP Scheme)

|    |                |   |       |
|----|----------------|---|-------|
| 1. | Andhra Pradesh | 1 | 7.50  |
| 2. | Gujarat        | 4 | 60.00 |
| 3. | Karnataka      | 1 | 7.50  |
| 4. | Madhya Pradesh | 1 | 22.50 |
| 5. | Maharashtra    | 2 | 47.50 |

| 1     | 2         | 3  | 4      |
|-------|-----------|----|--------|
| 6.    | Punjab    | 2  | 25.00  |
| 7.    | Rajasthan | 4  | 283.75 |
| 8.    | Delhi     | 1  | 15.00  |
| TOTAL |           | 16 | 468.75 |

## (vii) Deendayal Disabled Rehabilitation Scheme (DDRS)-2017-18

|     |                   |    |         |
|-----|-------------------|----|---------|
| 1.  | Andhra Pradesh    | 72 | 1101.15 |
| 2.  | Arunachal Pradesh | 1  | 1.58    |
| 3.  | Assam             | 14 | 88.98   |
| 4.  | Bihar             | 6  | 80.58   |
| 5.  | Chhattisgarh      | 5  | 24.30   |
| 6.  | Delhi             | 13 | 196.37  |
| 7.  | Gujarat           | 16 | 58.85   |
| 8.  | Haryana           | 20 | 119.50  |
| 9.  | Himachal Pradesh  | 5  | 24.84   |
| 10. | Jammu and Kashmir | 1  | 0.68    |
| 11. | Karnataka         | 6  | 83.86   |
| 12. | Kerala            | 51 | 574.32  |
| 13. | Madhya Pradesh    | 26 | 148.04  |
| 14. | Maharashtra       | 29 | 321.64  |
| 15. | Manipur           | 37 | 448.30  |
| 16. | Meghalaya         | 4  | 23.21   |
| 17. | Mizoram           | 2  | 9.44    |
| 18. | Odisha            | 46 | 526.93  |
| 19. | Punjab            | 11 | 86.58   |
| 20. | Rajasthan         | 26 | 188.63  |
| 21. | Tamil Nadu        | 21 | 216.42  |
| 22. | Tripura           | 1  | 2.84    |
| 23. | Uttar Pradesh     | 52 | 557.57  |
| 24. | Uttarakhand       | 5  | 26.52   |
| 25. | West Bengal       | 36 | 384.90  |

| 1     | 2          | 3   | 4       |
|-------|------------|-----|---------|
| 26.   | Telangana  | 55  | 685.37  |
| 27.   | Puducherry | 2   | 18.36   |
| TOTAL |            | 563 | 5999.77 |

(viii) Financial aid under Dr. Ambedkar Scheme for Celebration of Birth/Death Anniversary of Great Saints during 2017-18

|       |                |   |      |
|-------|----------------|---|------|
| 1.    | Delhi          | 1 | 0.40 |
| 2.    | Madhya Pradesh | 1 | 1.49 |
| 3.    | Rajasthan      | 1 | 2.99 |
| 4.    | Uttar Pradesh  | 1 | 2.40 |
| 5.    | West Bengal    | 1 | 0.25 |
| TOTAL |                | 5 | 7.53 |

**Proposals from Madhya Pradesh under DDRS and ADIP Schemes**

†2687. SHRI DIGVIJAYA SINGH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be please to state:

(a) the number of proposals received from Madhya Pradesh under Deendayal Disabled Rehabilitation Scheme (DDRS) and assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP) Schemes in the year 2017-18;

(b) the number of proposals sanctioned;

(c) the number of proposals pending; and

(d) the number of proposals which would be sanctioned and by when?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) to (d) The number of proposals received, number of proposals sanctioned and number of proposals pending under Deendayal Disabled Rehabilitation Scheme (DDRS) and assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP) in the year of 2017-18 in the State of Madhya Pradesh are as under:-

† Original notice of the question was received in Hindi.